

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO. 1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW  
TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 03-03-2017.

PRESENT; 1. Hon'ble Member (J) **Shri Ratakonda Murali**  
2. Hon'ble Member (T) **Dr. Ashok Kumar Mishra**

| T.P No. | Purpose | Section | Name of the Parties                          |
|---------|---------|---------|----------------------------------------------|
| CP8/16  | Hearing | 245     | Vijay Kumar & P Mehta Vs SPM Export Pvt. Ltd |

| SL.NO. | NAME (IN CAPITAL)<br>&<br>PHONE NUMBER | DESIGNATION<br>REPRESENTATION TO WHOM<br>(Petitioner Respondent) | SIGNATURE |
|--------|----------------------------------------|------------------------------------------------------------------|-----------|
|--------|----------------------------------------|------------------------------------------------------------------|-----------|

|                                                 |                                                                                           |                     |
|-------------------------------------------------|-------------------------------------------------------------------------------------------|---------------------|
| SOMANT H. HN<br>8904992664<br>for SSN advocates | Respondent 1-5                                                                            | <i>Somant H. HN</i> |
| AMIT. S. PAWANI<br>9845128001                   | AMIT. S. PAWANI<br>9845128001<br>AMIT PAWANI & CO<br>Representing Petitioner<br>at J No 5 | <i>ASP</i>          |
| AMIT PAWANI & CO<br>CHARTERED ACCOUNTANTS       |                                                                                           |                     |

Chartered Accountant appearing for petitioners is present. Counsel for R-1 to R-5 is present. He requested time to file objections on behalf of R-5.

Time extended for filing objections on behalf of R-5 till 05.04.2017. Counsel for Respondents is directed to file objections on behalf of R-5 within three weeks and serve on the CA appearing for Petitioners who shall file rejoinder within one week thereafter.

Posted to 05.04.2017.

*[Signature]*  
3/3  
MEMBER (J)

*[Signature]*  
MEMBER (T)